

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH.

No. O.A. 342 of 1996.

Date of order : 24.4.97.

Present : Hon'ble Dr. B. C. Sarma, Member(A)

Hon'ble Mr. D. Purkayastha, Member (J)

PRABIR KUMAR SARDAR

VS.

UNION OF INDIA & ORS.

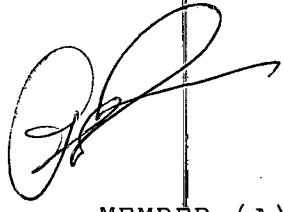
For applicant : MR. N. Bhattacharyya, Counsel.

For respondents : None.

When the admission hearing of the matter was taken up today, Mr. N. Bhattacharyya, 1d. counsel for the applicant, submitted that the applicant is not taking interest in this case. In view of the above submission we are satisfied that the applicant is not pursuing the matter. The application is, therefore, dismissed as not pressed. No order is passed as regards costs.



MEMBER (J)



MEMBER (A)